

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 18th February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 68/2016 (Earlier O.A.No.401/2015)	Gole Park Nikat Niwasi Kalyan Vs. State of U.P. & Ors.	Ms. Priyanka Swami, Adv. for R-2
2.	Original Application No. 70/2016 (Earlier O.A.No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Gurubakshish Singh Gill, EE
FOR ADMISSION			
3.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Satish Pal, Applicant in person
4.	Original Application No. 73/2016	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR HEARING			
5.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-2 Mr. N.K. Gupta, Sr. Envr. Engineer, for R -3 Mr. Gautam Kumar, Adv. for R- 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6 Mr. Rajkumar, Adv. & Mr. Bhupender Kumar, LO for CPCB Ms. Savitri Pandey, Adv. for R-10 Ms. Sakshi Popli, Adv. for DJB
6.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Raj Kumar, Adv. with Ms. Niti Choudhary, LA for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. for R-4 Mr. Anil Shrivastav, Adv. for R-5 Mr. Shuvodeep Roy, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10

			<p>Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep & Mr. Daleep Kr. Dhayani, Adv. for R-13 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-14 Mr. D. K. Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Jogy Scaria, Adv. for R-18 Mr. Tayenjam Momo Singh, Adv. for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv. for R-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. M. Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Pradeep Mishra, Adv. for R-31 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr.Sarthak Chaturvedi & Mr.Rohit Pandey, Adv. for Andaman & Nicobar Islands Mr. Rudreshwar Singh, Adv. for Bihar SPCB Mr. Gopal Jha, Adv. for State of Bihar Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Amit Agarwal, Adv. for WBPCB Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh Mr. Rajul Shrivastav, Adv. for MPPCB Rituraj Bisnoi and Mr. Gopal Singh, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Adv. for State of Goa</p>
7.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Raman Yadav, Adv. for R-1, 3 to 6 Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Adv. for 2 Mr. Rajkumar, Adv. for CPCB Mr. Ramcth, Adv. for R-4
8.	Original Application No. 148/2015 (M.A. No. 634/2015, M.A. No. 1071/2015 & M.A. No. 78/2016)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
9.	Original Application No. 311/2015 (M.A. No. 117/2016)	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for UPPCB Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB Ms. Savitri Pandey, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 & 8 Mr. Nikhil Nayyar, Adv. for R-9 & 10

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